

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH RESEARCH**

**LOK SABHA
UNSTARRED QUESTION NO. 1233
TO BE ANSWERED ON 9TH FEBRUARY, 2018**

ENROLMENT OF IVF CLINICS

1233. SHRI G. HARI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is considering to make enrolment of In Vitro Fertilization (IVF) clinics with the Indian Council of Medical Research (ICMR) mandatory and if so, the details thereof;
- (b) whether it is also true that less than 20 per cent of IVF clinics and a minuscule 2 per cent of ART centres operating in India are registered with the ICMR and if so, the details thereof;
- (c) whether it is true that while there are over 20,000 ART clinics across India providing IVF services, merely 1,500 clinics have applied for registration with the ICMR so far; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

- (a): Yes, it is mandatory to register all the Assisted Reproductive Technology (ART) Clinics under the National Registry of ART Clinics and Banks of India, Indian Council of Medical Research (ICMR). Only the ART Clinics, which meet the requirements of National ART Guidelines, are enrolled.
- (b) to (d): Yes, out of over 20,000 ART Clinics across the country, only 1568 ART Clinics and 194 ART Banks have approached, out of which 392 have been enrolled.

.....